

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

15. 19.04. 2002.

None appears for The Applicant. Mr. Ashok Mohanty, Ld. Senior counsel for the Railways is present. Adsd. to 22.04.2002 for hearing and final disposal of the admission stage.

Name of Mr. R. K. Sahoo,

Ld. counsel for the Applicant
may be correctly reflected in
the cause list in future.


 Member (J)

Order No.16 dated 22.04.2002

None appears for the Applicant to press this case. Mr. Ashok Mohanty, Learned Senior Counsel for the Railways is present. This case is dismissed for default/non-prosecution.


 Member (J)
 22/04/2002

Or. No.15

for Admonition &
 final disposal

Baru

19.4.02

Copies of order dated 22.04.2002 may be sent to the Court for delivery.

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